

TO BE PUBLISHED IN PART II SECTION 3(11) OF GAZETTE OF INDIA.

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI THE

DA 24.1.78

NOTIFICATION
INCOMETAX

2134

¹⁹
F.No.261/~~8~~/77-ITJ: In exercise of the powers conferred by sub section (1) of section 122 of the Incometax Act, 1961(43 of 1961) and of all other powers enabling it in that behalf and in partial modification of Notification No. ~~Max~~ F.No.261/8/77-ITJ dated in this regard, the Central Board of Direct Taxes hereby directs that Appellate Asstt.Commissioners of Incometax of the Ranges functioning in the Lucknow Charge specified in column 2 of the Schedule below shall perform their functions in respect of all persons and income assessed to Incometax and Supertax in the Incometax Circles, Wards and Districts specified, in the corresponding entry in column 3 thereof.

Sl.No.	Range	Incometax Circle,Wards & Distt.
1.	Spl.Range, Lucknow	1.A-Ward,Circle I,Lucknow. 2.B-Ward, Circle I,Lucknow 3,C-Ward,Circle I,Lucknow 4. Circle II,Lucknow(which existed upto 31.5.68 and thereafter 1.8.68 to 1.6.69 and thereafter) 5. Companies Circle,Lucknow. 6. Special Circle,Lucknow. 7. E.D.Cum Incometax Circle,Lucknow 8. Unnoo.
2.	Lucknow Range, Lucknow	1. Circle I,Lucknow excluding 1)A-Ward,Circle I,Lucknow. ii)B-Ward,Circle I,Lucknow. iii)C-Ward,Circle I,Lucknow. 2. Survey Circle,Lucknow. 3. Salary Circle,Lucknow. 4. Rae Bareli 5. Barabanki 6. Lakhimpur Kheri 7. Sitapur 8. Hardoi 9. Shahjahanpur.
3.	Bareilly Range, Bareilly	1. Bareilly Circle 2. Nainital 3. Haldwani 4. Budaun 5. Pilibhit
4.	Moradabad Range, Moradabad	1. Moradabad 2. Chandausi 3. Kashipur 4. Almora 5. Rampur 6. Najibabad 7. Bijnore

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Sl.No.	Range	Incometax Circle,Wards & Distt.
1.	Spl.Range, Lucknow	1.A-Ward,Circle I,Lucknow. 2.B-Ward, Circle I,Lucknow 3,C-Ward,Circle I,Lucknow 4. Circle II,Lucknow(which existed upto 31.5.68 and thereafter 1.8.68 to 1.6.69 and thereafter) 5. Companies Circle,Lucknow. 6. Special Circle,Lucknow. 7. E.D.Cum Incometax Circle,Lucknow 8. Unnao.
2.	Lucknow Range, Lucknow	1. Circle I,Lucknow excluding 1)A-Ward,Circle I,Lucknow. ii)B-Ward,Circle I,Lucknow. iii)C-Ward,Circle I,Lucknow. 2. Survey Circle,Lucknow. 3. Salary Circle,Lucknow. 4. Rae Bareli 5. Barabanki 6. Lakhimpur Kheri 7. Sitapur 8. Hardoi 9. Shahjahanpur.
3.	Bareilly Range, Bareilly	1. Bareilly Circle 2. Nainital 3. Haldwani 4. Budaun 5. Pilibhit
4.	Moradabad Range, Moradabad	1. Moradabad 2. Chandausi 3. Kashipur 4. Almora 5. Rampur 6. Najibabad 7. Bijnore